

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES

LOK SABHA

UNSTARRED QUESTION No. 2404
TO BE ANSWERED ON 03.08.2021

Integrated Watershed Management Programme (IWMP)

2404. SHRI UPENDRA SINGH RAWAT:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government is implementing Integrated Watershed Management Programme (IWMP) throughout the country, if so, the details thereof along with the districts covered in the country, especially in the State of Uttar Pradesh;
- (b) whether the Government has achieved the objectives of the purpose for which it was set up and if so, the details thereof;
- (c) the funds allocated for each of these projects / schemes during the last three years and the current year, State/UT-wise including uttar pradesh;
- (d) the challenges faced by the Government to overcome the difficulties in the implementation of the said scheme;
- (e) the names of the projects/schemes implemented under IWMP during the last three years; and
- (f) the progress made so far under these projects/schemes, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI FAGGAN SINGH KULASTE)

- (a) to (f) Department of Land Resources has sanctioned, 8214 watershed development projects in 576 districts (including 72 districts of Uttar Pradesh) covering an area of about 39.07 million hectare in 28 States (except Goa) [now 27 States and UTs of Jammu & Kashmir and Ladakh) during the period 2009-10 to 2014-15 under erstwhile Integrated Watershed Management Programme (IWMP). Subsequently IWMP was amalgamated as a Watershed Development Component of Pradhan Mantri Krishi Sinchayee Yojana (WDC-PMKSY) in 2015-16. A total number of 1832 projects (345 uninitiated and 1487 in preparatory stage) were transferred to various States in 2018 to implement them from their own budget. Therefore, DoLR has been implementing 6382 projects.

The activities being undertaken through the watershed development projects *inter alia* include ridge area treatment, drainage line treatment, soil and moisture conservation, rain water harvesting, nursery raising, afforestation, horticulture, pasture development, livelihoods for assetless persons, etc.

Administrative and technical constraints are occasionally observed in the implementation of watershed development projects and these are appropriately addressed on continuing basis. The strategies adopted to overcome the challenges are (i) optimal utilization of available resources, (ii) convergence and (iii) prioritization, as well as (i) accountability and (ii) real-time monitoring.

State/ UT-wise details of number of watershed projects that have been sanctioned, funded by Department of Land Resources and Central share released during the last three years and the current year (upto 30.06.2021) are given in **Annexure I.**

Under WDC-PMKSY, as per information received from the States/UTs, since 2014-15 to 2021-22 (upto Q1, 2021-22), about 7.53 lakh water harvesting structures have been created / rejuvenated. An additional area of about 16.07 lakh ha has been brought under protective irrigation. The number of farmers benefited is about 34.64 lakh during the said period. State/ UT-wise details are given in **Annexure II.**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI PRADEEP SINGH KHATTA)

Annexure referred to in reply to part (a) to (f) of Lok Sabha Unstarred Question No. 2404 for answer on 03.08.2021

State/UT-wise number of watershed projects sanctioned, projects funded by DoLR and funds released as Central share during the last three years and the current year under WDC-PMKSY

(Projects in number, Amount in Rs. crore)

Sl. No	State/UT	Projects sanctioned (from 2009-10 to 2014-15) [@]	Projects funded by DoLR	Central share released		
				2018-19	2019-20	2020-21
1	Andhra Pradesh	432	373	139.15	144.39	43.89
2	Arunachal Pradesh	156	114	19.17	55.71	5.80
3	Assam	372	280	66.55	49.03	169.26
4	Bihar	123	64	46.77	88.37	0.00
5	Chhattisgarh	263	208	57.03	47.07	0.00
6	Gujarat	610	489	151.84	77.93	0.00
7	Haryana	88	75	10.00	7.13	13.68
8	Himachal Pradesh	163	131	24.04	66.87	0.00
9	Jharkhand	171	143	28.83	36.77	41.92
10	Karnataka	571	429	101.07	21.76	6.16
11	Kerala	83	69	13.06	48.77	0.00
12	Madhya Pradesh	517	446	162.41	221.28	84.90
13	Maharashtra	1186	1024	163.33	103.00	0.00
14	Manipur	102	61	14.14	1.46	0.00
15	Meghalaya	96	61	6.69	1.19	0.00
16	Mizoram	89	49	23.14	22.27	0.00
17	Nagaland	111	111	38.51	137.55	3.53
18	Odisha	310	234	102.17	83.11	1.75
19	Punjab	67	33	0.00	0.00	0.00
20	Rajasthan	1025	820	299.00	119.43	449.89
21	Sikkim	15	6	0.00	2.13	0.00
22	Tamil Nadu	270	270	90.59	0.00	0.00
23	Telangana	330	276	81.93	33.50	60.34
24	Tripura	65	56	15.89	10.75	11.74
25	Uttarakhand	65	62	6.98	0.00	0.00
26	Uttar Pradesh	612	249	0.00	0.00	0.00
27	West Bengal	163	119	46.39	92.87	0.00
28	^ UT of Jammu & Kashmir	144	119	71.87	0.00	91.21
29	UT of Ladakh	15	11	0.00	0.00	6.15
	Total	8214	6382	1780.55	1472.33	990.22

Note: 1. There is no sanctioned project in Goa.

2. Approved Scheme period of WDC-PMKSY got over by March, 2021 because of that no funds could be released during FY2021-22

[@] Sanctioned under the erstwhile Integrated Watershed Management Programme (IWMP), which has been amalgamated as the Watershed Development Component (WDC) of the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) with effect from 2015-16.

[^] Jammu & Kashmir and Ladakh have been created as UTs recently. Central share released relating to UT of Jammu & Kashmir at Sl. No.28 are composite figures for the UTs of Jammu & Kashmir and Ladakh upto 2019-20.

Annexure referred to in reply to part (a) to (f) of Lok Sabha Unstarred Question No. 2404 for answer on 03.08.2021

State/UT-wise details of Water Harvesting Structures (WHS) created/ rejuvenated, additional area brought under irrigation and farmers benefitted under WDC-PMKSY since 2014-15 to 2021-22 (upto 1st Quarter)

Sl. No.	State /UT	WHS created / rejuvenated [in number]	Additional area brought under irrigation [in ha]	Farmers benefitted [in number]
1	Andhra Pradesh	195706	303580.00	282928
2	Arunachal Pradesh	688	5103.00	26017
3	Assam	8150	126982.39	285286
4	Bihar	6983	26235.98	81588
5	Chhattisgarh	10020	29367.73	55937
6	Gujarat	47469	50934.59	87700
7	Haryana	3807	46031.00	36250
8	Himachal Pradesh	10281	12764.82	70568
9	Jharkhand	4153	4424.10	104341
10	Karnataka	30248	75872.50	188067
11	Kerala	32902	31157.84	202694
12	Madhya Pradesh	37429	169272.01	188694
13	Maharashtra	16008	137743.18	194037
14	Manipur	11820	3366.55	167981
15	Meghalaya	2617	4079.07	16223
16	Mizoram	10547	51164.18	60471
17	Nagaland	3691	4665.50	16388
18	Odisha	27122	57256.44	101638
19	Punjab	672	7196.80	9162
20	Rajasthan	149087	97562.00	349673
21	Sikkim	169	32.75	1005
22	Tamil Nadu	51661	140838.54	286591
23	Telangana	23449	60519.00	80397
24	Tripura	3794	6132.61	11866
25	Uttar Pradesh	22696	109480.00	314110
26	Uttarakhand	17295	2356.87	54281
27	West Bengal	15537	18095.41	80652
28	UT of Jammu & Kashmir ^	8697	24393.92	108792
29	UT of Ladakh	6	9.00	396
	Total	752704	1606617.78	3463733

Note: Provisional and subject to change (As per information received from States)

^ including erstwhile State of Jammu & Kashmir upto 2020-21
